

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

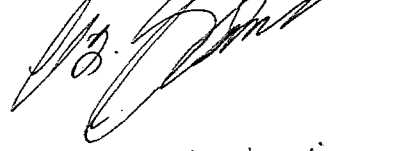
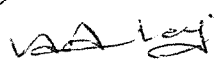
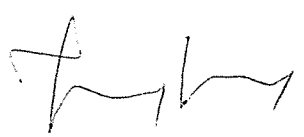
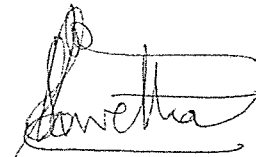
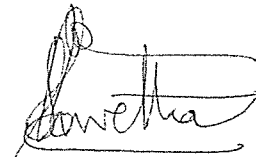
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/507/2018
IN
PETITION NUMBER : CP/564/IB/2018
NAME OF THE PETITIONER(S) : KK FOODS
NAME OF THE RESPONDENTS : Nagarajan (RP) & 3 others
UNDER SECTION : 60(5)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. M.S.M.L. GANESH Counsel for R2 to R4
SBI & TNE MICCE 
2. V.J. ARUL RAJ Counsel for Corp. Debtor 
3. V. Nagarajan
RP 
4. J. MANIKRANGAN COUNSEL FOR
RP 
5. VIKRAM P. JAIN
SHWETHA VASUDEVAN
for T.K. Bhaskar Counsel for the
Applicant 

ORDER

Counsel for Resolution Applicant is present. Resolution Professional is present. Representative for Central Bank of India is present. Counsel for R2, R3 and R4 is present. It is submitted that copy of the Application has already been served. Counsel for R2, R3 and R4 is directed to file reply before next date of hearing by circulating copy to the other side before next date of hearing. Matter is posted for arguments. Put up on **11.10.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk